

Name of the corporate debtor: Kalisma Steel Private Limited
Date of commencement of liquidation: 9th March 2021
List of stakeholders as on: 21st June 2021

Annexure-5

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1		Provident Fund									1,00,00,000					Note 2
2		Commissioner of Customs									50,00,00,000					Note 3
		Total									51,00,00,000					

Notes:

- 1) No claims received from statutory authorities till date.
- 2) Provident Fund claim is based on the information supplied by individual employees during CIRP and Liquidation process plus provision of interest.
- 3) Contingent Claim from Customs Department is based on the amount claimed during CIRP period whereas no claim lodged under liquidation process hence considered as contingent claims

